

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.359/2004 In  
O.A. No. 796/2003

New Delhi this the 17<sup>th</sup> day of December, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

Ashok Kumar  
S/o Sansar Singh  
R/o Quarter No.84-A  
Sector-IV, Pushp Vihar,  
New Delhi-110017

-Applicant

(By Advocate: Shri Anil Singh, proxy for  
Shri Mohd. Ayub)

Versus

1. Shri S. Raghunathan  
Chief Secretary,  
Govt. of NCT of Delhi,  
New Delhi.
2. Ms. Shakuntala D. Gamlin,  
Secretary Services  
Delhi Secretariat, I.P. Estate,  
Govt. of NCT, Delhi,  
New Delhi.
3. C.M. Sharma,  
Controller of Accounts,  
Principal Accounts Office,  
Govt. of NCT, A-Block, Vikas Bhawan,  
New Delhi.

-Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J):

In the light of order passed by the respondents on 14.12.2004, CP is disposed of  
and notices to the respondents are discharged.

*S. Raju*  
(Shanker Raju)  
Member (J)

*V.K. Majotra*  
(V.K. Majotra)  
Vice Chairman (A)

cc.